

Email

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati. **NO.HC.VII-42/1996(Pt.)/2108/A**

To, Sri V.K.Chandak,
District and Sessions Judge,
Barpeta, Assam.

Dated Guwahati the 22nd April, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/1508(E)/18 dtd 11.04.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. late afternoon of 12.04.2019 (after Court hours) till the morning of 17.04.2019, as prayed for. The Addl District & Sessions Judge (FTC), Barpeta in his absence the Civil Judge and Asstt. Sessions Judge, Barpeta and in their absence the Ld. Chief Judicial Magistrate, Barpeta or any Judicial officer who shall remain in charge of Chief Judicial Magistrate shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/2109/A, dated 22.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rdas